

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 390/2012

MD.ANSAR & ORS

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 11/07/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s)

Mr. Ashutosh Garg ,Adv.

For Respondent(s)

Mr. Shreekant N. Terdal ,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Signature Not Verified

Digitally signed by
Jayant Kumar Arora
Date: 2014.07.17
16:34:31 IST
Reason:

UPON hearing counsel the Court made the following
O R D E R

(Jayant Kumar Arora)
Sr. P.A.

(Sneh Bala Mehra)
Assistant Registrar